

 भारतीय प्रतिभूति और विनियम बोर्ड Securities and Exchange Board of India	L&T Chambers, 3rd Floor, 16, Camac Street, Kolkata – 700017 Ph.: 033-23023000, Email: sebiero@sebi.gov.in	Notice of E - Auction / Sale
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## **CORRIGENDUM**

**CORRIGENDUM TO PUBLIC NOTICE DATED February 4, 2026 FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES OF BISHAL GROUP OF COMPANIES, FALKON INDUSTRIES INDIA LIMITED, GOLDEN LIFE AGRO INDIA LIMITED, GOLDMINE FOOD PRODUCTS LIMITED, GSHP REALTECH LIMITED, JIVAN SATHI DREAM PROJECTS LIMITED, KALYANI AND KALYANI DEVELOPERS (INDIA) LIMITED, MANGALAM AGRO PRODUCTS LIMITED, MBK BUSINESS DEVELOPMENT (INDIA) LIMITED, ORION INDUSTRIES LIMITED, RAVI KIRAN REALTY INDIA LIMITED, RB GROUP OF COMPANIES, SANKALP PROJECTS LIMITED, SUMANGAL INDUSTRIES LIMITED, SUNPLANT BUSINESS LIMITED AND TRIBHUVAN AGRO PROJECTS LIMITED**

Securities and Exchange Board of India (SEBI) vide notice dated February 4, 2026 (published in the newspapers on February 4, 2026) has invited bids for sale of some properties of Bishal Group of Companies, Falkon Industries India Limited, Golden Life Agro India Limited, Goldmine Food Products Limited, GSHP Realtech Limited, Jivan Sathi Dream Projects Limited, Kalyani and Kalyani Developers (India) Limited, Mangalam Agro Products Limited, MBK Business Development (India) Limited, Orion Industries Limited, Ravi Kiran Realty India Limited, RB Group of Companies, Sankalp Projects Limited, Sumangal Industries Limited, Sunplant Business Limited and Tribhuvan Agro Projects Limited through e-auction platform on "as is where is and whatever there is" basis.

It has recently come to the notice of the Recovery Officer that Goldmine Food Product Ltd. has gone into liquidation and the Official Liquidator attached to the Hon'ble High Court of Calcutta has taken the physical possession of all assets of the said company.

**Therefore, all the properties belonging to Goldmine Food Product Ltd. (Sr. No. G1 to G12) are withdrawn from the list of properties to be auctioned.**

The remaining contents of the sale/e-auction notice dated February 4, 2026 remain unchanged. Interested persons are requested to visit '*Auction Notice under Recovery Proceedings*' in '*Enforcement*' tab on [www.sebi.gov.in](http://www.sebi.gov.in) for details.

Sd/-

Place: Kolkata

Date: February 14, 2026

Deputy General Manager & Recovery Officer  
Securities and Exchange Board of India